## GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE

## LOK SABHA

## **UNSTARRED QUESTION NO.4178**

TO BE ANSWERED ON THE 11<sup>TH</sup> AUGUST, 2017

## SPYING ACTIVITY IN ARMED FORCES

4178. SHRI BHEEMRAO B. PATIL:

Will the Minister of DEFENCE j{kk ea=h

- be pleased to state:
- (a) whether any spying activity has come to the notice of Government in the armed forces of India;
- (b) if so, the details thereof including the number of cases registered during the last two years and the current year;
- (c) the action taken by the Government in this regard including the number of persons punished or arrested, etc.;
- (d) whether the Government has found out the agencies involved in such spying activities; and
- (e) if so, the details thereof including the action taken against them?

MINISTER OF STATE

MINISTER OF STATE

(DR. SUBHASH BHAMRE)

IN THE MINISTRY OF DEFENCE

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(डा. स्भाष भामरे)

- (a) & (b): The details of armed forces personnel involved in espionage activities / leakage of information during the last two years and the current year are as under:
  - (i) 2015 02
  - (ii) 2016 Nil
  - (iii) 2017 Nil
- (c) One serving Army personnel and one serving Air Force personnel have been arrested for alleged involvement in espionage activities. Army personnel is presently in police / judicial custody and case is under trial. Air Force personnel has been dismissed from service and is under judicial custody.
- (d) & (e): Initial investigations reveal the involvement of Pakistan's ISI in these activities. Service personnel are regularly educated about the modus operandi being adopted by the Pakistan Intelligence Operatives.

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